OFFICE MEMORANDUM

Subject: Filling up the post of Deputy Registrar in the Intellectual Property Appellate Board(IPAB), Chennai on deputation basis

The undersigned is directed to forward a Vacancy circular inviting applications from eligible candidates for filling the post of Deputy Registrar (GR. 'A', PB-3 Rs.15600-39100/- Grade Pay: Rs.6600/-) in the Intellectual Property Appellate Board(IPAB), Chennai on deputation basis. It is requested that the vacancy may be circulated in your Office and applications of willing and eligible candidates, along with all the necessary documents (ACRs for the last five years, vigilance clearance, integrity certificate, 'No penalty certificate' for the last 10 years, etc.) may be sent to this Department for consideration within 60 days from the date of publication of the vacancy in the 'Employment News'. Incomplete applications/applications received after the closing date will not be entertained.

(B.K. Malhotra)
Under Secretary to the Government of India
Tel. No. 23061257

To

1. All Ministries/Departments of Government of India
2. Chief Secretary, all State Governments
3. Registrars, All High courts
4. E.I Section, DIPP

Copy to:

DOPT NIC Cell with the request to hoist the vacancy circular in the website.
Applications are invited for a post of Deputy Registrar in Intellectual Property Appellate Board (IPAB), a subordinate office under the Ministry of Commerce & Industry, Department of Industrial Policy and Promotion located at Chennai. The post is to be filled up by transfer on deputation. The appointment will be for a period of four years. The eligibility conditions for the post is given in Annexure-I. Applications (in duplicate) of eligible candidates, along with cadre clearance, Confidential Reports for the last five years, vigilance clearance and integrity certificate etc. may please be sent in the prescribed proforma (Annexure-II) through proper channel to the undersigned within 60 days from the date of circulation of the post. Pay of the officer selected on deputation will be regulated in accordance with relevant instructions of the Department of Personnel & Training issued from time to time.

Application received after the last date or incomplete in any respect, are liable to be summarily rejected.

(B.K. Malhotra)  
Under Secretary to the Govt. of India
<table>
<thead>
<tr>
<th><strong>Name of the post</strong></th>
<th><strong>Deputy Registrar</strong></th>
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<tbody>
<tr>
<td><strong>Number of vacancies</strong></td>
<td>One</td>
</tr>
<tr>
<td><strong>Classification</strong></td>
<td>General Central Service Group (A) Gazetted, Ministerial</td>
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<tr>
<td><strong>Pay Scale</strong></td>
<td>Pay scale Rs. 10,000-15200/- revised as Pay Band Rs.15600-39100 plus Grade pay Rs.6600</td>
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<td><strong>Eligibility conditions</strong></td>
<td>Deputation Plus Promotion</td>
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(I) Officers under Central/State Governments/Union territories / High Courts:-
(a)(i) Holding analogous post on regular basis in the parent cadre/Department; or
(ii) With eight years’ service in the grade rendered after appointment thereto on a regular basis in the scale of pay of Rs. 6500-10,500 (pre revised) or equivalent in the parent cadre/Department; and
(b) Possessing the following educational qualifications and experience:-

**Essential:**
(i) Degree in law from a recognized University or equivalent;
(ii) two years’ experience in Judicial/Tribunal matters.

(II) The Departmental Court Officer in pay band Rs.9300-34800 plus Grade pay 4200 (the pay scale of Rs. 6500-10,500/- (pre revised) with eight years regular service in the Grade in the Intellectual Property Appellate Board, Chennai will also be considered along with outsiders and in case he/she is selected for appointment to the post the same shall be deemed to have been filled by promotion.(The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/Department of the Central Government shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of application).
APPLICATION FOR THE POST OF __________
IN INTELLECTUAL PROPERTY APPELLATE BOARD, CHENNAI

1. Name:

2. Father's Name:

3. Date of Birth:

4. Date of Retirement:

5. Date of Regular appointment in the present post with scale of pay:

6. Nature of present employment; i.e. ad-hoc, temporary, deputation etc.:

7. Details of experience:
   (Please enclose separate sheet, if necessary):

8. Educational qualifications:

9. Please state clearly whether you meet the requirement of the post:

10. Whether you belong to SC/ST:

11. Additional information, if any:

   Signature of the candidate
   Address

   Date:

   Place:

   TO BE FILLED IN BY THE EMPLOYER

   Certified that the particulars furnished by Sh/Smt./Kum. __________ who
   is working as a ___________ in this Ministry/Department, are correct
   and no vigilance case is pending or contemplated against him/her.

   Date:

   Signature
   Designation